

1953 Indian Penal Code VASAKHA 11, 1951 (SAKA) Foreign Exchange 1954:  
(Amendment) BILL Regulation (Amendment)  
Bill

NOES

Achar, Shri	Jyotishi, Pandit J. P.	Raghunath Singh, Shri
Anjanappa, Shri	Kesika Singh, Shri	Ram Krishna, Shri
Arumugam, Shri R. S.	Kermacher, Shri	Ramanand Shastri, Swami
Ayyakutty, Shri	Kotoki, Shri Llashedher	Ramanand Tirath, Swami
Bada Singh, Ch.	Krishna, Shri M. R.	Ramli Singh, Ch.
Bapuji, Shri P. L.	Kurel, Shri B. N.	Rama, Shri
Bapse, Shri	Lechman Singh, Shri	Roy, Shri Bishwanath
Basumatari, Shri	Laskar, Shri N. C.	Rengangsu Suwa, Shri
Bhargava, Pandit Thakur Das	Laxmi Bai, Shrimati	Sahu, Shri Rameshwar
Bhatkar, Shri	Madhusudan Rao, Shri	Singal, Sardar A. S.
Birbal Singh, Shri	Mafida Ahmed, Shrimati	Samsa, Shri S. C.
Bist, Shri J. B. S.	Maniyangadan, Shri	Sardhi, Shri Ajit Singh
Biswas, Shri Bhola Nath	Massiya Din, Shri	Satyabhama Devi, Shrimati
Bose, Shri	Mather, Shri Harish Chandra	Selku, Shri
Brejabwala Prasad, Shri	Mehta, Shri J. R.	Sen, Shri P.G.
Chandak, Shri	Mehta, Shrimati Krishna	Shah, Shrimati Jayaben
Cettina, Shri R. Ramanathan	Minzata, Shrimati	Sharma, Shri D. C.
Das, Shri M. M.	Mishra, Shri Bibhuti	Sharma, Shri R. C.
Das, Shri N. T.	Mishra, Shri B. D.	Singh, Shri K. N.
Das, Shri Shree Narayan	Misra, Shri R. D.	Sinha, Shri Gayendra Prasad
Desappa, Shri	Misra, Shri R. R.	Sinha, Shri Satya Narayan
Desai, Shri Morariji	Mohammed Akber, Sheikh	Sobbaroyen, Dr. P.
Dube, Shri Mulchand	Morarka, Shri	Sugandhi, Shri
Ganga Devi, Shrimati	Munisamy, Shri N. R.	Sunder Lal, Shri
Ghosh, Shri D. R.	Uathwani, Shri	Swaran Singh, Sardar
Harvani, Shri Anur	Nehru, Shrimati Uma	Tarq, Shri A. M.
Hasarika, Shri J. N.	Pandey, Shri K. N.	Verma, Shri M. L.
Heds, Shri	Panna Lal, Shri	Wadiwa, Shri
Hem Raj, Shri	Prabhakar Shri Nawal	
Jain, Shri M. C.	Prag Lal, Ch.	
Jena, Shri K. C.		

The Motion was Negatived

INDIAN PENAL CODE (AMENDMENT) BILL\*

Shri Ram Krishna Gupta (Mahendergarh): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code."

The motion was adopted.

Shri Ram Krishna Gupta: Sir, I introduce the Bill.

FOREIGN EXCHANGE REGULATION (AMENDMENT) BILL\*

Shri Ram Krishna Gupta (Mahendergarh): Sir, I beg to move for leave to introduce a Bill further to amend the Foreign Exchange Regulation Act, 1947.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Foreign Exchange Regulation Act, 1947."

The motion was adopted.

Shri Ram Krishna Gupta: Sir, I introduce the Bill.